

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 7950 OF 2002

P.G.INST.OF MEDICAL EDUCATION & RESEARCH

Appellant (s)

VERSUS

JASPAL SINGH & ORS.

Respondent(s)

(With office report )

Date: 28/04/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s) Mr. Yashraj Singh Deora, Adv.for  
M/S K.L. Mehta & Co.

For Respondent(s) Mr. A.P. Mohanty,Adv. (NP)

UPON hearing counsel the Court made the following  
ORDER

Mr. Yashraj Singh Deora, learned counsel appearing  
on behalf of the appellant commenced his arguments at 2.40  
p.m. and was on his legs till 3.00 p.m. when the Court rose for  
the day. leaving the matter part heard.

[ Usha Bhardwaj ]  
Court Master

[ Vijay Dhawan ]  
Court Master